

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 673/2018
CP No. 675/2018
in
OA No. 2588/2018**

This the 14th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. J.K. Katyal
(Aged about 61^{1/2} years, Retd. as AE (C), NDMC)
S/o Late Sh. K.N. Katyal
R/o H. No. 5/7 (FF), Ramesh Nagar
New Delhi – 110015.
2. P.K. Punn, aged 61 years
S/o Late Sh. Om Prakash Punn
R/o H. No. 14-D, Pocket-B
Dilshad Garden, Delhi – 110095
(Retired as AE (C), NDMC.

...Petitioners

(By Advocate : Mr. K.L. Manhas)

Versus

1. Naresh Kumar
Chairman, New Delhi Municipal Council
Palika Kendra, New Delhi – 110001.

...Respondent

(By Advocate : Mrs. Sriparna Chatterjee)

ORDER (ORAL)

Mr. S.N. Terdal :

Heard both parties.

2. We have gone through the order dated 17.05.2019 passed by the respondents in compliance with the Tribunal's order dated 13.07.2018. In view of the same, CP Nos. 673/2018 and 675/2018 are closed with liberty to the petitioners to seek appropriate remedy as per law. Notice issued to the respondent is discharged.

**(A.K. Bishnoi)
Member (A)**

/anjali/

**(S.N. Terdal)
Member (J)**